

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)


FOR THE ATTENTION OF THE CREDITORS OF SHRI BALAJI INFRADEVELOPERS PRIVATE LIMITED RELEVANT PARTICULARS		
1.	Name of corporate debtor	SHRI BALAJI INFRADEVELOPERS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	24/09/2008
3.	Authority under which corporate debtor is incorporated / registered	Roc- Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45300DL2008PTC183677
5.	Address of the registered office and principal office (if any) of corporate debtor	11/102 EAST END APARTMENTS MAYUR VIHAR PHASE-1 EXTENSION, DELHI-110096
6.	Insolvency commencement date in respect of corporate debtor	20.09.2019 (order received on 27.09.2019)
7.	Estimated date of closure of insolvency resolution process	18.03.2020 (180 days from 20.09.2019)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	PAWAN KUMAR GOYAL IBBI/IPA-001/IP-P00875/2017-18/11473
9.	Address and e-mail of the interim resolution professional, as registered with the Board	P K Goyal & Associates, 304, D.R. Chambers, 12/56, D.B. Gupta Road, karol Bagh, New Delhi-110005 Email: ca.pawangoyal@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	P K Goyal & Associates, 304, D.R. Chambers, 12/56, D.B. Gupta Road, karol Bagh, New Delhi-110005 Email: irpsbipl@gmail.com
11.	Last date for submission of claims	11.10.2019
12.	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional	N/A
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N/A
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	N/A

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Shri Balaji Infradevelopers Private Limited on 20.09.2019 (order received on 27/09/2019)

The creditors of **Shri Balaji Infradevelopers Private Limited**, are hereby called upon to submit their claims with proof on or before 11.10.2019 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. **“Submission of false or misleading proofs of claim shall attract penalties”**

Date: 28.09.2019
Place: New Delhi




Pawan Kumar Goyal
IBBI/IPA-001/IP-P00875/2017-18/11473